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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/202/2016
NAME OF THE PETITIONER(S) : Sreeram Sarath & another
NAME OF THE RESPONDENT(S) : M/s Phykon Solutions Private Limited & 4 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	K. Gocotham Kumar	Counsel for Petitioner	KH & Co
2.	Danesh Kumar Munthi	for Respondent	<u>Na</u>

ORDER

Counsels representing both the parties are present. Counsel for petitioner prayed for time to make submissions stating that he needs to get information from the Valuer in relation to the documents relied for determining the valuation. Time is extended at request. Put up on 05.01.2018.

^{-sel-}
S Vijayaraghavan
Member (Technical)

^{-sel-}
K Anantha Padmanabha Swamy
Member (Judicial)

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